

1	2	3	4	5	6	7	8
20.	Manipur	1	1600	1	3000	2	4600
21.	Meghalaya	0	0	0	0	0	0
22.	Mizoram	0	0	0	0	0	0
23.	Nagaland	0	0	0	0	0	0
24.	Odisha	65	237682	2	2000	67	239682
25.	Puducherry (UT)	0	0	0	0	0	0
26.	Punjab	57	194558	8	23500	65	218058
27.	Rajasthan	8	34341	3	16300	11	50641
28.	Sikkim	1	100	0	0	1	100
29.	Tamil Nadu	3	24212	1	2800	4	27012
30.	Tripura	1	6296	0	0	1	6296
31.	Uttar Pradesh	175	822127	6	11500	181	833627
32.	Uttarakhand	14	29794	12	41400	26	71194
33.	West Bengal	6	16389	3	13000	9	29389
34.	NHB/States	3	20195	0	0	3	20195
		900	3824539	90	287900	990	4112439

Agro processing clusters in Tamil Nadu under PMKSY

405. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of facilities that are being provided/proposed to be provided under infrastructure for agro processing clusters under Pradhan Mantri Kisan Sampada Yojana (PMKSY); and

(b) the details of such clusters that have been established/proposed to be established across the country, including in Tuticorin district in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) The following facilities are provided under the Scheme for Creation of Infrastructure for Agro Processing Clusters under Pradhan Mantri Kisan Sampada Yojana (PMKSY):

- (i) **Basic enabling infrastructure:** Site development including development of industrial plots, boundary wall, roads, drainage, water supply, electricity

supply including power backup, effluent treatment plant, parking bay, weigh bridges, common office space etc. However, the cost of basic enabling infrastructure not exceeding 40 percent of the eligible project cost is eligible for grant purpose. The cost of any basic enabling infrastructure outside the boundary wall of the agro cluster is not eligible for grants-in-aid / financial assistance.

- (ii) **Core infrastructure:** Food testing laboratory, cleaning, grading, sorting and packing facilities, steam generation boilers, dry warehouse, cold storage, pre-cooling chambers, ripening chambers, IQF, specialized packaging, other common processing facilities, etc.

The above mentioned facilities are only illustrative and the exact nature of facilities may vary from project to project based on requirements of the units in the cluster and availability of agriculture / horticulture produce in the catchment area of the project.

(b) State-wise allocation of 100 agro processing clusters has been made based on the agri production of States / UTs. The details of State-wise allocation of the agro processing clusters and sanctioned by the MoFPI in the country including Tamil Nadu is given in Statement (*See below*). MoFPI had issued Expression of Interest (EOI) for inviting online proposals from potential investors / entrepreneurs willing to setup agro processing clusters in the country including Tamil / Nadu. However, no proposal has been received from Tuticorin district of Tamil Nadu for setting up of agro processing cluster.

Statement

State-wise number of proposals allocated and sanctioned under the Scheme of Creation of Infrastructure for Agro Processing Clusters of Pradhan Mantri Kisan Sampada Yojana (PMKSY)

Sl. No.	State	No. slots allotted	No. of proposals sanctioned	No. of slots/ vacancies available as on 17.07.2018
1	2	3	4	5
1.	Andhra Pradesh	5	0	5
2.	Arunachal Pradesh	1	0	1
3.	Assam	2	1	1

1	2	3	4	5
4.	Bihar	5	0	5
5.	Chhattisgarh	2	0	2
6.	Goa	1	0	1
7.	Gujarat	5	1	4
8.	Haryana	4	2	2
9.	Himachal Pradesh	1	0	1
10.	Jammu and Kashmir	1	0	1
11.	Jharkhand	2	0	2
12.	Karnataka	5	0	5
13.	Kerala	2	0	2
14.	Madhya Pradesh	6	1	5
15.	Maharashtra	6	6	0
16.	Manipur	1	1	0
17.	Meghalaya	1	0	1
18.	Mizoram	1	0	1
19.	Nagaland	1	0	1
20.	Odisha	3	0	3
21.	Punjab	5	1	4
22.	Rajasthan	5	1	4
23.	Sikkim	1	0	1
24.	Tamil Nadu	5	0	5
25.	Telangana	2	0	2
26.	Tripura	1	0	1
27.	Uttar Pradesh	12	2	10
28.	Uttarakhand	1	1	0
29.	West Bengal	6	0	6
30.	Andaman and Nicobar Islands	1	0	1
31.	Chandigarh	1	0	1

1	2	3	4	5
32.	Dadra and Nagar Haveli	1	0	1
33.	Delhi	1	0	1
34.	Daman and Diu	1	0	1
35.	Lakshadweep	1	0	1
36.	Puducherry	1	0	1
TOTAL		100	17	83

Mega Food Parks in Punjab

406. SHRIMATI AMBIKA SONI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of Mega Food Parks, cold chain infrastructure and food testing laboratories sanctioned and established for food processing in the country, particularly Punjab, in the last three years; and

(b) how far allowing 100 per cent FDI in trading, including e-commerce in respect of food products manufactured in India, gave impetus to increase farmers' income and also to generate more employment, along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) Details of Mega Food Parks approved by Ministry of Food Processing Industries during last three years in the country including Punjab are given in Statement-I (*See below*). Details of Mega Food Parks which became functional during last three years in the country are given in Statement-II (*See below*). Details of Cold Chain Infrastructure Projects approved by Ministry of Food Processing Industries in the country during last three years in country including Punjab are given in Statement-III (*See below*). Details of Cold Chain Infrastructure Projects completed during last three years in the country including Punjab are given in Statement-IV (*See below*). Details of projects of food testing laboratories by Ministry of Food Processing Industries in the country, including Punjab in the last three years are given in Statement-V (*See below*). Details of completed projects of food testing laboratories in the country, including Punjab in the last three years are given in Statement-VI (*See below*).

(b) No such assessment has been made by Ministry of Food Processing Industries.